

F.No. 01(27)/Roster/CESTAT/2012
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :06/01/2012

ORDER No. 01 of 2012

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 233 of 2011 for CESTAT, Delhi** to the extent indicated below:-

From 09/01/2012 to 10/01/2012 All Excise Division Bench Matters will stand adjourned.

During this period Hon'ble Mr. Mathew John, Member (Technical) will hear Single Member matters.

By Order


(S. Chandran)
Registrar

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Registrar